- IV. (a) Twenty-second Annual Report and Accounts of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 2003-04, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T.952/04]

Notification of the Ministry of Agriculture

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI KANTILAL BHURIA): Sir, I lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Cooperation) Notification G.S.R. 516 (E) dated the 11th August, 2004 rescinding the Insecticides (Price, Stock Display and Submission of Reports) Order, 1986. [Placed in Library. *See* No. L.T.943/04]

Reports and Accounts (1998 to 2002) of the Super Bazar, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN): Sir, 'lay on the Table a copy each (in English and Hindi) of the following papers: -

- (i) (a) Thirty-third Annual Report and Accounts of the Super Bazar, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the Super Bazar.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Thirty-fourth Annual Report and Accounts of the Super Bazar, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the Super Bazar.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Thirty-fifth Annual Report and Accounts of the Super Bazar, New Delhi, for the year 2000-01, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the Super Bazar.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iv) (a) Thirty-sixth Annual Report and Accounts of the Super Bazar, New Delhi, for the year 2001-02, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the Super Bazar.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. For (i) to (iv) see No. L.T.946/04]

Report and Accounts (2001-02) of the Food Corporation of India (FCI), New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH) : Sir, I lay on the Table: -

- I. A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 35 of the Food Corporation of India Act, 1964:
 - (a) Annual Report and Accounts of the Food Corporation of India (FCI), New Delhi, for the year 2001-02, together with the Auditor's Report on the- Accounts.
 - (b) Review by Government on the working of the above Corporation.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. L.T.948/04]